CETHAR CONSTRUCTIONS LIMITED

CP/1039/IB/2018

LIST OF STAKEHOLDERS AS PER REGULATION 31 OF THE I & B BOI (LIQUIDATION PROCESS) REGULATIONS, 2016 AS ON 08.10.2024

OPERATIONAL CREDITORS(GOVT DUES)

2	Office of the Assistant	14,000.00	no records	14,000.00	ADMITTED
	Commissioner, Sales Tax,				
	Circle -1 Raipur,				
	Chhattisgarh				
3	The Deputy Commssioner	1,22,15,288.00	no records	1,22,15,288.00	ADMITTED
	of Income Tax,Circle-1,				
	Range-1				
4	Employees State Insurance	95,36,624.00	no records	1.00	ADMITTED as pe
	Corporation. Salem Region				sub clause "c" of
					Regulation 12 of
					IBBI(Liquidation
					Process)
					Regulations, 201
TOTAL		2,17,65,912.00	-	1,22,29,289.00	

DATE 08.10.2024